

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

ITEM No. 45
CA 173/2021
IN
TCP 85/2012

IN THE MATTER OF:

Jayanand Salgaokar Petitioner/Applicant
V/s
Sumangal Press Pvt. Ltd. & Ors. Respondent

Order Under Section 397-398 of Companies Act, 2013

Order delivered on 29.06.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE. ACTG. PRESIDENT

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant None
For the Respondent Mr. Manvendra Kane, Adv.

ORDER

List the matter on **30.06.2021** for further consideration.

Sd/-
(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

Sd/-
(SHYAM BABU GAUTAM)
MEMBER (TECHNICAL)

29.06.2021
JAGDISH